

MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR

Schedule of the Colloquium for District Judges

10.01.2020 & 11.01.2020
(Conference Hall, South Block, High Court of M.P., Jabalpur)

DAY ONE: 10.01.2020 (Friday)

SESSIONS	TIME	
	Upto 09:30 A.M.	Reporting of the participants
I	09:40 A.M. to 10:30 A.M.	Inauguration of the Colloquium – By Hon’ble The Chief Justice in presence of Hon'ble Judge In-charge, Judicial Education and Hon'ble Members of the Training Committee
	Followed by	Group Photograph and High Tea
II	10:30 A.M. to 12.00 Noon	District Court Administration: In general – By Shri Rajendra Kumar Vani Registrar General, High Court of MP
		Role & responsibilities of District & Sessions Judge on issues relating to Judicial Infrastructure at district level (Court complex, Residence, Mediation Centers, Centralized Filing Counters, Furniture, Furnishings, Maintenance) & Disaster Management – By Shri Sanat Kumar Kashyap Registrar (W & I), High Court of MP
TEA BREAK 12:00 Noon to 12:15 P.M.		
III	12.15 P.M. to 01.45 P.M.	Delay and Arrears, Held-up & Missing Cases, Physical Verification & NJDG – By Shri Onkar Nath, Member Secretary, SCMS, High Court of MP & District Court Establishment and Correspondence/communication with Registry – By Shri Bhagwati Prasad Sharma, Registrar (DE), High Court of MP
	01.45 P.M. to 02.15 P.M.	Issues relating to District Legal Services Authority – By Smt. Giribala Singh Member Secretary, SALSA
LUNCH BREAK 02:15 P.M. to 03:00 P.M.		
IV	03:00 P.M. to 04:15 P.M.	Role and responsibility of D.D.O. – Issues relating to purchase & store. Issues relating to Leave rules, T.A. rules, Medical Reimbursement, LTC & HTC. – By Shri R.K. Mishra OSD (Accounts), High Court of MP
TEA BREAK 04:15 P.M. to 04:30 P.M.		
V	04:30 P.M. onwards	Sharing of Best Practices by District & Sessions Judges: Open interaction

DAY TWO: 11.01.2020 (Saturday)		
I	09:30 A.M. to 10:45 A.M.	Departmental enquiries and disciplinary proceedings – By Hon'ble Shri Justice Sujoy Paul Judge, High Court of MP
TEA BREAK 10:45 A.M. to 11:00 A.M.		
II	11:00 A.M. to 12:00 Noon	District Judge : A role model Assessment of work of Judges of District Judiciary and ACRs – By Hon'ble Shri Justice J.P. Gupta Judge, High Court of MP
III	12:00 Noon to 12.45 P.M.	Issues relating to vigilance – By Shri Pramod Kumar Agrawal, Principal Registrar (Vigilance), High Court of MP
	12.45 P.M. to 01.45 P.M.	Various Sections of the District Court & Disposal of obsolete/useless materials: Role of District & Sessions Judge & Issues relating to training – By Director, MPSJA
LUNCH BREAK 01:45 P.M. to 02:30 P.M.		
IV	02:30 P.M. to 03.45 P.M.	Role & responsibilities of Head of office towards preparation of Budget & Audit of Accounts. – By Shri Milind Waikar Secretary, MP State Employees' Commission
TEA BREAK 03:45 P.M. to 04:00 P.M.		
V	4:00 P.M. onwards	Valedictory Session Chaired by : Hon'ble Shri Justice Sanjay Yadav Judge In-charge, Judicial Education,
High Tea		
Each Session, except the Sessions taken by the Hon'ble Judges, may be Chaired by the Senior District & Sessions Judge amongst the participants in seriatim		

- Note:* (1) The Time Table is subject to change as per exigencies.
(2) Use of Cell Phones during the programme is strictly prohibited.

DIRECTOR